## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-12/07/2017

## <u>NOTICE</u>

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 12/07//2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

> By order Deputý Registrar (Judicial)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
- 3. Bar Association /CDR/SDRs.
- 4. Notice Board/website
- 5. Guard file

Assistant Registrar (SM).